

विधिकार्य निदेशालय
केन्द्रीय उत्पाद एवम सीमा शुल्क
चतुर्थतल, राजेंद्र भवन, 210, दीन दयाल उपाध्याय मार्ग,
नई दिल्ली-110002



DIRECTORATE OF LEGAL AFFAIRS,
CENTRAL BOARD OF EXCISE &
CUSTOMS
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मिसिल सं. 1080/10/DLA/Tech/e-Samiksha/18

3255+0387

दिनांक:-31/12/2018

सेवा में,

All the (Pr.) Chief Commissioners/ Chief Commissioners,
CGST & Customs, CBIC.

महोदया/ महोदय,

**विषय:- Implementation of Legal Information Management and Briefing System (LIMBS) –
Updation of draft cases - reg.**

Please refer to this office letter of even nos. dated 20.12.2018 on the above-mentioned subject wherewith copy of DO letter No. A.60011/IT/5/2018-Admn-IV(LA) dated 29.11.2018 received from Joint Secretary, Ministry of Law & Justice regarding updation of draft cases on LIMBS portal was enclosed with the request that the Commissionerates under your charge may kindly be directed to update the draft cases otherwise these shall be deleted by the LIMBS team, Ministry of Law in due course and respective field formations shall have to upload and update them again. A list of all such draft cases as on 19.12.2018 was also enclosed therewith.

2. The LIMBS team, Ministry of Law has further informed that such draft cases will be deleted from LIMBS portal, if the same are not updated by 10.01.2019. It is, therefore, requested that the Commissionerates under your charge may kindly be directed to update the draft cases otherwise these shall be deleted by the LIMBS team and respective field formations shall have to upload and update them again. For any query/ technical assistance, the LIMBS team may be contacted at 7291066828, 8510042202, 8800279152, 9654456919, 8860321042.

भवदीय,
E. chit 4
31.12.18
(हरबिन्दर कौर प्रसाद)
आयुक्त(डी एल ए)